#### COURT-II

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## Appeal No. 23 of 2015 & IA No. 47 of 2015 & 161, 164 of 2016

Appeal No. 24 of 2015 Appeal No. 25 of 2015

**Appeal No. 26 of 2015** 

Appeal No. 296 of 2014 & IA No. 460, 461 of 2014

Dated: 6<sup>th</sup> September, 2017

Appeal No. 23 of 2015 & IA No. 47 of 2015 & 161, 164 of 2016

In the matter of:

M/s. India Cements Ltd.

... Appellant(s)

Vs.

Andhra Pradesh Electricity Regulatory Commission & Ors.

Respondent(s)

**Appeal No. 24 of 2015** 

In the matter of:

M/s. India Cements Ltd.

... Appellant(s)

Vs.

Andhra Pradesh Electricity Regulatory Commission & Ors.

... Respondent(s)

Appeal No. 25 of 2015

In the matter of:

M/s. India Cements Ltd.

... Appellant(s)

Vs.

Andhra Pradesh Electricity Regulatory Commission & Ors.

Respondent(s)

**Appeal No. 26 of 2015** 

In the matter of:

M/s. India Cements Ltd.

.. Appellant(s)

Vs.

Andhra Pradesh Electricity Regulatory Commission & Ors.

... Respondent(s)

### Appeal No. 296 of 2014 & IA No. 460, 461 of 2014

#### In the matter of:

Essar Steel India Ltd. ... Appellant(s)

Vs.

Andhra Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)

### **ORDER**

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on **20.11.2017.** 

**PPS/Court Master**